Unmanned Railway Crossing in M.P.

1902. SHRI MURLIDHAR CHANDRAKANT BHANDARE:

SHRI SURESH PACHOURI:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of unmanned railway crossings in Madhya Pradesh;
- (b) the number and details of unmanned railway crossing accidents during 1988, 1989 and 1990 so far; and
- (c) whether there is any scheme for manning and/or mechanising these railway crossings to prevent such accidents?

THE DEPUTY MINISTER IN THE MINISTRY OF RAIL-WAYS (SHRI AJAY SINGH): (a) 1710.

- (b) Such information is main tained Railway-wise and not State-wise.
- (c) Manning of the existing unmanned level crossings is undertaken by Railways if proposal therefor is sponsored by the State Government/Local Authority, duly consenting to meet the expenditure as per rules. However, the Railways also, on their own, undertake manning of level crossings at Railways' cost, where justified by the volume of traffic and/or visibility consideration.

There is no scheme at present to mechanise the unmanned level crossings.

Problem Villages in Madhya Pradesh

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1903. SHRI MURLIDHAR
CHANDRAKANT
BHANDARE:
SHRI SURESH
PACHOURI:

Will the Minister of AGRI-CULTURE be pleased to state:

- (a) the number of villages facing drinking water problem in Madhya Pradesh as on March end 1990; and what percentage it constitutes out of the total number of problem villages in the country and the comparative figures for the States and Union territories;
- (b) the number of villages provided with dependable and adequate sources of water supply in Madhya Pradesh and other States during the Seventh Five Year Plan period; and the expenditure incurred thereon; and
- (c) the number of villages proposed to be provided with such sources of drinking water supply during the 8th Five Year Plan period; and the Budget provision made therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) and (b) The information is given in the Statement at Annexure. [See Appendix CLIV, Annexure No. 92]

(c) All the problem villages are likely to be covered in the 8th Five Year Plan period. Budget outlay for coverage of villages is decided on year to year basis. An outlay of Rs. 423 crores has been made in 1990-91 under the Centrally Sponsored Accelerated Rural Water Supply Programmes, Mini-Missions and sub-missions and Rs. 658.34 crores under the State Sector Minimum Needs Programme.